

HIGH COURT OF GUJARAT

PRESS NOTE

HIGH COURT OF GUJARAT
AHMEDABAD

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HIGH COURT OF GUJARAT MARKS A MONUMENTAL MILESTONE IN DIGITAL JUSTICE DELIVERY WITH THE INAUGURATION OF IN-HOUSE DEVELOPED PAPERLESS COURT MODULE FOR THE HIGH COURT OF GUJARAT UNDER e-GujHC PROJECT.

Marking a monumental leap toward complete digital transformation, the High Court of Gujarat is inaugurating its in-house developed Electronic Filing Solution under the eGujHC Project on September 30th, 2026 by Hon'ble the Chief Justice Mrs. Justice Sunita Agarwal in the presence of Hon'ble Companion Judges of the High Court of Gujarat. This initiative operationalizes the strategic roadmap laid down in the eGujHC Vision Document Version 1.0.

The pilot phase targets three major litigation domains—**Arbitration Matters**, **Tax Matters**, and **Service Matters**—paving the way for phased expansion across all jurisdictions.

Conceptualized and executed as part of the vision to transition from paper-heavy court processes towards a fully **paperless and paper-agnostic judicial ecosystem**, the eGujHC platform provides a secured end-to-end digital workflow for all stakeholders involved in the justice delivery system.

Key Highlights of the Project e-GujHC.

1. **Unified Stakeholder Dashboards:** The platform introduces dedicated, role-based interactive dashboards with real-time dynamic statistics and tile-based interface controls for Hon'ble the Chief Justice, Hon'ble Judges, Ld. Advocates, Advocate Clerks, Ld. Law Officers, Litigants, Registry Staff.
2. **End-to-End eFiling & eServices:**
 - a. **Comprehensive Filing Modules:** Enables online eFiling for Main Cases, Interlocutory Applications (IAs), Caveats, and Miscellaneous Documents.

- b. **Enhanced Authentication & Security:** Integrates Multi-Factor Authentication (MFA / TOTP) and Biometric Authentication options.
- c. **Automated Pagination and Index:** Guarantees uniform, system-generated page numbering and Index across all eCasefiles, ensuring exact page matching corresponding to index across touchscreen monitors on the Bench, Advocates' desks, and Registry terminals.

3. **Intelligent & Next-Gen Courtroom Features:**

- a. **AI-Assisted Filing and Scrutiny:** AI-driven registry scrutiny to identify defects and compliance issues instantaneously.
- b. **Touch-Pen Enabled Notes and Annotations:** Seamless digital handwriting support for Hon'ble Judges and Ld. Advocates to annotate, highlight, and write notes directly onto eCasefiles.
- c. **Case Updates Delivery via WhatsApp:** Automated instant notifications for filing acknowledgments, scrutiny updates, hearing dates, and Court Orders /Judgements delivered directly to stakeholders' through WhatsApp Messaging Service.

Promoting 'Ease of Justice'

The launch of this in-house developed eFiling module under the eGujHC Project reaffirms the commitment of the High Court of Gujarat to transform Courts from physical places into accessible, transparent, and efficient digital facilities. By streamlining registry processing, guaranteeing time-bound eScrutiny, and providing 24X7 online access, the system minimizes procedural delays and significantly enhances the **Ease of Justice** for all citizens and legal professionals across the state.

The Proceedings of the function will be live streamed on the Official YouTube Channel of the High Court of Gujarat at https://www.youtube.com/live/wb1YgfD74_s at 10:00 AM on September 30th, 2026.

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